

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1919/2013

RAVINDRA SINGH

APPELLANT

VERSUS

THE STATE OF UTTARAKHAND THROUGH HOME SECRETARY

RESPONDENT

[PART HEARD BY HON'BLE J.K. MAHESHWARI AND HON'BLE ARAVIND KUMAR,
JJ.]

Date : 13-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) : Mr. Rajal Rai Dua, Adv.
Ms. Divyangana, Adv.
Mr. Ankur Parihar, Adv.
Ms. Osheen Bhat, Adv.
Mr. Ankur Parihar, Adv.
Mr. Anupam Raina, AOR

For Respondent(s) : Ms. Suveni Bhagat, AOR
Ms. Anubha Dhulia, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

The appeal is allowed in terms of the signed order,
which is placed on the file.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)